

1	2	3	4
25.	Nagaland	48	72.65
26.	Orissa	30	99.69
27.	Puducherry	13	24.21
28.	Punjab	7	33.13
29.	Rajasthan	20	91.71
30.	Sikkim	72	162.15
31.	Tamil Nadu	38	116.53
32.	Tripura	32	35.93
33.	Uttar Pradesh	22	75.79
34.	Uttarakhand	8	66.04
35.	West Bengal	29	94.48
GRAND TOTAL :		796	2305.02

Drop-out rate of students from IHMs

3308. SHRI A.A. JINNAH: Will the Minister of TOURISM be pleased to state:

(a) the drop-out rate of students from Institutes of Hotel Management (IHMs) during the last three years, IHM-wise, category-wise and year-wise; and

(b) the details of steps National Council for Hotel Management and Catering Technology (NCHMCT) has taken/proposed to be taken to contain the said drop-out rate?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) and (b) The rate of students dropping out after registering in the Institutes of Hotel Management (IHMs) during the last three years was minimal. For example:—

	Drop-outs in		
	2008	2009	2010
IHM, Chennai	05	04	04
IHM, Pusa, Delhi	19	15	10
IHM, Kolkata	07	27	11
IHM, Mumbai	15	10	09

Joint Entrance Exam by NCHMCT

3309. SHRI A.A. JINNAH: Will the Minister of TOURISM be pleased to state:

(a) whether it is a fact that National Council for Hotel Management and Catering

Technology (NCHMCT) conducts Joint Entrance Exam on all India basis for admission to the first year of the three year B.Sc. programme in hotel and hospitality management for its various institutes;

(b) if so, the number of students who appeared and selected in the said examination during last three years, category-wise;

(c) the number of students who opted out after taking admission during the last three years, category-wise; and

(d) the steps taken or proposed to be taken by NCHMCT to attract the young talent to join B.Sc. (HHM)?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) Yes, Sir.

(b) As per the details given in the Statement-I (*See below*).

(c) As per the details given in the Statement-II (*See below*).

(d) The following steps have been taken:—

(i) Introduced relaxation in detention policy to reduce students' hardship;

(ii) Introduced 2nd round of counselling so that the students get the Institutions of their choice;

(iii) Advancing the announcement of Joint Entrance Examination.

Statement-I

Number of students appeared and selected in the Joint Entrance Exam during last three years

	Total	General	Scheduled Castes	Scheduled Tribes	Other Backward Classes
Joint Entrance Exam., 2008					
Appeared	15973	14462	1189	322	Included in General
Allotted	5005	3791	696	188	330
Joint Entrance Exam., 2009					
Appeared	15516	11294	1879	306	2037
Allotted	5872	4247	711	161	753
Joint Entrance Exam., 2010					
Appeared	12727	9460	1351	193	1723
Allotted	5452	4281	506	78	587

Statement-II

Number of students who opted out after taking admission during last three years

	2008	2009	2010
General	149	430	272
Scheduled Castes	40	60	40
Scheduled Tribes	11	12	20
Other Backward Classes	21	75	31
TOTAL :	221	577	363

Tourism projects in Tenth Plan

3310. SHRIMATI NAZNIN FARUQUE: Will the Minister of TOURISM be pleased to state:

- (a) the details of tourism projects sanctioned during Tenth Plan and how many of them are pending completion, State-wise;
- (b) the steps taken for timely completion of these projects;
- (c) whether important heritage sites and tourist destinations are not well connected with roads and if so, the action taken to connect heritage sites with national highways; and
- (d) the steps taken to promote domestic tourism?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) and (b) State-wise details of projects sanctioned by the Ministry of Tourism during Tenth Plan are given in the Statement (*See below*).

Development, implementation and monitoring of projects is primarily the responsibility of concerned State Governments/Union Territory Administrations. However, Ministry of Tourism also monitors the progress of implementation through review meetings and site visits from time to time. This matter is also discussed in the Regional Conferences of State Tourism Ministers.

(c) The Ministry of Road Transport and Highways is responsible for development and maintenance of National Highways. They have no separate proposal for development of National Highways/Roads to connect various heritage sites and tourist destinations. However, Ministry of Tourism had taken up with them for construction/upgradation of roads leading to World Heritage sites.

The Ministry of Road Transport and Highways has a scheme *viz.*, Central Road Fund (CRF) scheme for development of identified State roads, recommended by the State Governments. Apart from this, the Ministry of Tourism has a scheme of Product/Infrastructure Development for destinations/circuits under which central financial assistance is provided to States/UTs for the last mile connectivity leading to the tourist sites.